

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF EXCISE APPEAL (DIVISION BENCH) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	EXA/3/2015	ADV. RAJIVA SRIVASTAVA FOR APPELLANT	DARSHAN BHARAT CHURIWALA.	THE COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, PANAJI.	ADV. PRIYANKA KAMAT FOR RESPONDENT	
2	EXA/4/2015	ADV. RAJIVA FOR APPELLANT	VINOD GOEL.	THE COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, PANAJI.	ADV. PRIYANKA KAMAT FOR RESPONDENT	
3	EXA/5/2015	ADV. RAJIVA SRIVASTAVA FOR APPELLANT	TWENTY FIRST CENTURY WIRE RODS LTD. THROUGH PRITAM SHARMA.	THE COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, PANAJI.	ADV. PRIYANKA KAMAT FOR RESPONDENT	
4	EXA/2/2019	ADV. VIBHAV RAJIV AMONKAR	VENKATESHWARA EARTHMOVERS, THR. ITS PROP., PRAVEEN BALAKRISHNA PARULEKAR.,	THE CENTRAL GST. COMMISSIONERATE, GOA.,	ADV. ASHA A. DESAI FOR RESPONDENTS	--

Assistant Registrar
High Court of Bombay at Goa,
Panaji.

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